

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-525/PB/2022

IN THE MATTER OF:

Chiraj Jain & Ors.

Vs.

Imperia Structure Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 27.07.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Akshay Srivastava, Mr. Vivek Kumar

For the Respondent : Mr. Sandeep Bajaj, Mr. Vipul Jai, Mr. Mayank,
Ms. Zoya Junaid, Advs.

ORDER

Heard the submissions made by Ld. Counsel for the Financial Creditor and Ld. Counsel for the Corporate Debtor. Order in this matter is **reserved**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)